

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 570 OF 2003

GOVINDARAJU

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date: 19/05/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE R.M. LODHA
(VACATION BENCH)

For Appellant(s) Mr. Naresh Kaushik, Adv.

Mr. Rupesh Kaushik, Adv.

Mrs. Lalitha Kaushik, Adv.

For Respondent(s)

Mr. Sanjay R. Hegde, Adv.(NP)

UPON hearing counsel the Court made the following
ORDER

List tomorrow(20.5.2009).

(Pawan Kumar)
Court Master

(M.S.Negi)
Court Master